IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 237
122(ND)/2015

IN THE MATTER OF:
M/s. Star Facilities Management Ltd. ... Applicant/Petitioner

Versus

M/s.Pro Facilities Services Pvt. Ltd. & Ors. ... Respondent

Under Section: 397/398

Order delivered on 02.02.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Applicant :
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 12.04.2024.

Sd/-
(COURT OFFICER)